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In The Central Administrative Tribunal
ALLAHABAD BENCH

:: ORDER · SHEET ::

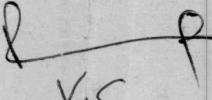
Application No.... 1743/93 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p><u>O/S</u> File is complete. Submitted - 7/9/2000</p> <p>SOCIAL ACTION D.R.C/ 7/9</p>	<p><u>20-7-2000</u> Hon'ble Justice R.R.K. Trivedi, V.C Hon'ble S. Dayal, A.M</p> <p>Passed over. Could not reach in the revised list. List again for hearing On. 8-9-2000.</p> <p> A.M.</p> <p> V.C</p> <p>1 m.v. S/</p> <p><u>08.9.2000</u> Hon'ble Mr. S. Dayal, A.M. Hon'ble Mr. S.K.I. Naqvi, J.M. The list has been revised. None appears for the applicant. The case is dismissed in default and for non prosecution.</p> <p> J.M.</p> <p>Nafees.</p>